## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:875
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RSBY TO BPL FAMILIES
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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the status of implementation of Rashtriya Swasthya Bima Yojana (RSBY) providing health insurance coverage to the families of Below Poverty Line (BPL) workers and labourers in the country including various districts of Odisha, especially Naxal-prone areas;
- (b) the percentage of such families who have not received any medical facilities so far alongwith the reasons therefor;
- (c) whether this scheme has succeeded in addressing the needs of BPL families and labourers in the backward regions of the country; and
- (d) if so, the details of complaints from such beneficiaries in seeking the above benefits in the far flung regions and the extent upto which the same has been addressed?

## **Answer**

## MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): The Rashtriya Swasthya Bima Yojana (RSBY) providing for smart card based health insurance cover of Rs. 30000 per annum to Below Poverty Line (BPL) families (a unit of five) in the unorganized sector is presently being implemented in 24 States/Union Territories. A Statement showing State-wise number of smart cards issued under RSBY and districts covered in Orissa State, including Naxal-prone districts, is annexed.
- (b): RSBY covers hospitalization cover. Not all the beneficiaries enrolled under the scheme require hospitalization. Out of 2.79 crore families enrolled, about 33 lakh persons have availed benefits in the hospitals.
- (c): The RSBY has received good response from the States including backward regions in the country. The Surveys conducted so far has indicated beneficiary satisfaction ratio ranging from 77% to 92%.
- (d): There is a defined Grievance Redressal Mechanism both at the Centre and State level to address the complaints from stakeholders including beneficiaries and appropriate action is taken as and when such complaints are received.